

Government Officers who were Members of Viswayattam Niwasam

2745. SHRI R. D. GATTANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is in the knowledge of the Government that a number of Government officers were members of the 'Viswayattam Niwasam' run by Shri Dharendra Brahmachari at Delhi; and

(b) if so, their number?

THE MINISTER OF HOME AFFAIRS: (SHRI CHARAN SINGH): (a) and (b). Government have no information in this regard.

White Paper on Unemployment

2746. SHRI VASANT SATHE: Will the Minister of PLANNING be pleased to state:

(a) whether in view of the alarming unemployment situation in the organised and unorganised sectors, Government propose to bring out a white paper on unemployment in the country containing *inter-alia* specific action programme for utilising the energy of vast multitude of young educated and un-educated unemployed youth for nation building activities;

(b) if so, main features thereof;

(c) whether Government are considering to grant unemployment allowance to the educated unemployed who after passing their degree examination continue to be unemployed for want of job opportunities; and

(d) whether Government propose to consider enhancement of age limit for employment in Government service in view of the acute unemployment situation in the country?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Government is fully aware of the problem

of unemployment among both educated and uneducated persons in the country. To tackle this problem effectively the Planning Commission have been asked to formulate the Sixth Five Year Plan with a very high employment content. The Commission is expected to propose concrete policies and programmes on this. The Commission would also recommend an employment-oriented strategy, in the formulation of the Annual Plan for 1978-79.

(c) and (d). No, Sir.

Activities of Private Social Clubs

2747. SHRI VASANT SATHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the mushroom growth of private social clubs in the major towns, industrial towns, State capitals and hill stations and their underground activities spreading all types of vices, crimes, sex-crimes and drugs; and

(b) if so, the effective action taken or proposed to be taken to check the activities of such clubs?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). The information is being collected from the States and will be laid on the Table of the House.

Voluntary Retirements

2748. SHRI G. Y. KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have decided that its employees should be given an option to retire voluntarily on the completion of 20 years of accepted service; and

(b) if so, the details regarding benefit along with the pension, Government has decided to give to the employees in this regard?